

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 139 /UHC/Admin.A/2018

Dated: April 12, 2018.

Sri Arvind Nath Tripathi, Additional Judge, Family Court, Rishikesh, District Dehradun is repatriated and posted as Chief Judicial Magistrate, Nainital.

He is also given additional charge of the Court of Civil Judge (Sr. Div.), Nainital, in addition to his duties.

No. 140 /UHC/Admin.A/2018

Dated: April 12, 2018.

Sri Rakesh Kumar Singh, Chief Judicial Magistrate, Bageshwar is transferred and posted as Chief Judicial Magistrate, Chamoli, in the vacant Court.

No. 141 /UHC/Admin.A/2018

Dated: April 12, 2018.

Sri Rajoo Kumar Srivastava, Civil Judge (Sr. Div.), Khatima, District Udham Singh Nagar is transferred and posted as Chief Judicial Magistrate, Hardwar, in the vacant Court.

No. 142 /UHC/Admin.A/2018

Dated: April 12, 2018.

Sri Kuldeep Sharma, Chief Judicial Magistrate, Pithoragarh is transferred and posted as Chief Judicial Magistrate, Rudraprayag, vice Sri Sudhir Tomar.

No. 143 /UHC/Admin.A/2018

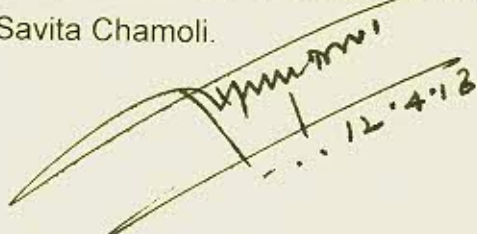
Dated: April 12, 2018.

Ms. Meena Deopa, Civil Judge (Sr. Div.) / Secretary, District Legal Services Authority, Hardwar is repatriated and posted as Civil Judge (Sr. Div.), Hardwar, in the vacant Court.

No. 144 /UHC/Admin.A/2018

Dated: April 12, 2018.

Sri Vivek Srivastava, Civil Judge (Sr. Div.) / Secretary, District Legal Services Authority, Dehradun is repatriated and posted as 1st Additional Civil Judge (Sr. Div.), Dehradun, vice Smt. Savita Chamoli.


12.4.18

Continued.....

No. 145 /UHC/Admin.A/2018

Dated: April 12, 2018.

Sri Sudhir Tomar, Chief Judicial Magistrate, Rudraprayag is transferred and posted as Chief Judicial Magistrate, Pithoragarh, vice Sri Kuldeep Sharma.

He is also given additional charge of the Court of Civil Judge (Sr. Div.), Pithoragarh, in addition to his duties.

No. 146 /UHC/Admin.A/2018

Dated: April 12, 2018.

Sri Mukesh Chandra Arya, Additional Chief Judicial Magistrate, Haldwani, District Nainital is also given additional charge of Additional Chief Judicial Magistrate (Railways), Haldwani, District Nainital, in addition to his present duties.

No. 147 /UHC/Admin.A/2018

Dated: April 12, 2018.

Smt. Sangeeta Rani, Additional Chief Judicial Magistrate (Railways), Haldwani, District Nainital is posted as Civil Judge (Sr. Div.), Haldwani, District Nainital, vice Sri Sundeep Kumar.

No. 148 /UHC/Admin.A/2018

Dated: April 12, 2018.

Sri Laxman Singh, Civil Judge (Sr. Div.), Udham Singh Nagar is transferred and posted as Chief Judicial Magistrate, Bageshwar, vice Sri Rakesh Kumar Singh.

He is also given additional charge of the Court of Civil Judge (Sr. Div.), Bageshwar, in addition to his duties.

No. 149 /UHC/Admin.A/2018

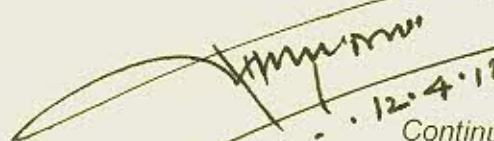
Dated: April 12, 2018.

Sri Dharendra Bhatt, Additional Chief Judicial Magistrate, Hardwar is transferred and posted as Civil Judge (Sr. Div.), Udham Singh Nagar, vice Sri Laxman Singh.

No. 150 /UHC/Admin.A/2018

Dated: April 12, 2018.

Sri Sundeep Kumar, Civil Judge (Sr. Div.), Haldwani, District Nainital is transferred and posted as Civil Judge (Sr. Div.), Tehri Garhwal, in the vacant Court.


12.4.18.
Continued.....

No. 151 /UHC/Admin.A/2018

Dated: April 12, 2018.

Sri Bhavdeep Ravtey, Civil Judge (Sr. Div.), Kotdwar, District Pauri Garhwal is transferred and posted as Principal Magistrate / Judicial Magistrate (1st Class), Juvenile Justice Board, Dehradun, vice Sri Mohd. Yusuf.

No. 152 /UHC/Admin.A/2018

Dated: April 12, 2018.

Ms. Akata Mishra, Civil Judge (Sr. Div.), Pithoragarh, is transferred and posted as Civil Judge (Sr. Div.), Laksar, District Hardwar, in the vacant Court.

No. 153 /UHC/Admin.A/2018

Dated: April 12, 2018.

Sri Rajeev Dhavan, Civil Judge (Sr. Div.) / Secretary, District Legal Services Authority, Nainital is repatriated and posted as Civil Judge (Sr. Div.), Karanprayag, District Chamoli, in the vacant Court.

No. 154 /UHC/Admin.A/2018

Dated: April 12, 2018.

Ms. Chhavi Bansal, Civil Judge (Jr. Div.), Ramnagar, District Nainital is promoted, transferred and posted as Joint Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital in the pay scale of ₹ 39530-920-40450-1080-49090-1230-54010, in the vacant post.

No. 155 /UHC/Admin.A/2018

Dated: April 12, 2018.

Ms. Ritika Semwal, Principal Magistrate / Judicial Magistrate (1st Class), Juvenile Justice Board, Hardwar is promoted and posted as 2nd Additional Civil Judge (Sr. Div.), Hardwar, in the pay scale of ₹ 39530-920-40450-1080-49090-1230-54010, vice Smt. Jyoti Bala.

No. 156 /UHC/Admin.A/2018

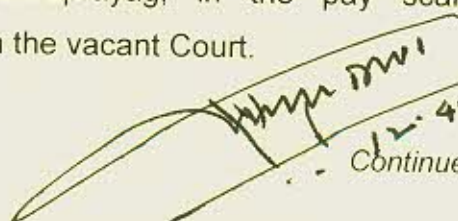
Dated: April 12, 2018.

Ms. Vibha Yadav, Assistant Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital is promoted in the cadre of Civil Judge (Sr. Div.) in the pay scale of ₹ 39530-920-40450-1080-49090-1230-54010.

No. 157 /UHC/Admin.A/2018

Dated: April 12, 2018.

Sri Sanjay Singh, Civil Judge (Jr. Div.), Rudraprayag is promoted and posted as Civil Judge (Sr. Div.), Rudraprayag, in the pay scale of ₹ 39530-920-40450-1080-49090-1230-54010, in the vacant Court.


Continued.....

No. 158 /UHC/Admin.A/2018

Dated: April 12, 2018.

Sri Sayed Gufran, Civil Judge (Jr. Div.), Srinagar, District Pauri Garhwal is promoted, transferred and posted as Additional Chief Judicial Magistrate, Kashipur, District Udham Singh Nagar, in the pay scale of ₹ 39530-920-40450-1080-49090-1230-54010, in the vacant Court.

No. 159 /UHC/Admin.A/2018

Dated: April 12, 2018.

Ms. Indu Sharma, Judicial Magistrate, Rishikesh, District Dehradun is promoted, transferred and posted as Civil Judge (Sr. Div.), Kotdwar, District Pauri Garhwal, in the pay scale of ₹ 39530-920-40450-1080-49090-1230-54010, vice Sri Bhavdeep Ravtey.

No. 160 /UHC/Admin.A/2018

Dated: April 12, 2018.

Sri Manoj Kumar Dwivedi, Judicial Magistrate-I, Roorkee, District Hardwar is promoted in the cadre of Civil Judge (Sr. Div.) in the pay scale of ₹ 39530-920-40450-1080-49090-1230-54010.

No. 161 /UHC/Admin.A/2018

Dated: April 12, 2018.

Smt. Niharika Mittal Gupta, Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar is promoted in the cadre of Civil Judge (Sr. Div.) in the pay scale of ₹ 39530-920-40450-1080-49090-1230-54010.

No. 162 /UHC/Admin.A/2018

Dated: April 12, 2018.

Sri Harsh Yadav, Civil Judge (Jr. Div.), Chamoli is promoted, transferred and posted as Civil Judge (Sr. Div.), Khatima, District Udham Singh Nagar, in the pay scale of ₹ 39530-920-40450-1080-49090-1230-54010, vice Sri Rajoo Kumar Srivastava.

No. 163 /UHC/Admin.A/2018

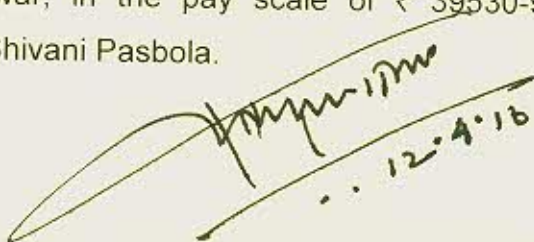
Dated: April 12, 2018.

Sri Ravi Shanker Mishra, Civil Judge (Jr. Div.), Bageshwar is promoted, transferred and posted as Additional Chief Judicial Magistrate, Hardwar, in the pay scale of ₹ 39530-920-40450-1080-49090-1230-54010, vice Sri Dharendra Bhatt.

No. 164 /UHC/Admin.A/2018

Dated: April 12, 2018.

Sri Sandip Kumar Tiwari, Civil Judge (Jr. Div.), Roorkee, District Hardwar is promoted and posted as Additional Chief Judicial Magistrate, Roorkee, District Hardwar, in the pay scale of ₹ 39530-920-40450-1080-49090-1230-54010, vice Ms. Shivani Pasbola.

A handwritten signature in black ink, followed by the date "12.4.18" written below it.

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No. 165 /UHC/Admin.A/2018

Dated: April 12, 2018.

Ms. Seema Dungarakoti, 1st Additional Civil Judge (Jr. Div.), Dehradun is promoted and posted as 3rd Additional Civil Judge (Sr. Div.), Dehradun, in the pay scale of ₹ 39530-920-40450-1080-49090-1230-54010, vice Sri Mohd. Yaqoob

This order will come into force w.e.f. 16.04.2018.

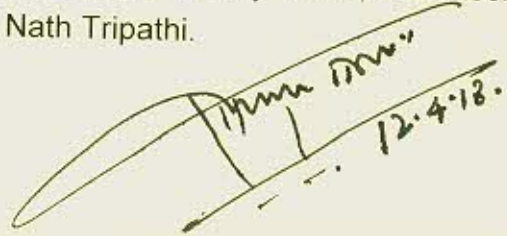
Note 1 :- The officers transferred prematurely on their request will not be allowed the transfer travelling allowance.

Note 2 :- Recommendations have been sent to the State Legal Services Authority, Uttarakhand, Nainital for the posting of following officers as Secretary, District Legal Services Authorities :-

- (i). Sri Abdul Qayyum – Civil Judge (Sr. Div.) / Secretary, D.L.S.A., Dehradun
- (ii). Nandan Singh – Civil Judge (Sr. Div.) / Secretary, D.L.S.A., Tehri Garhwal.
- (ii). Sri Laxman Singh (now transferred as C.J.M., Bageshwar) – Civil Judge (Sr. Div.) / Secretary, D.L.S.A., Bageshwar, in addition to his duties.
- (iv). Ms. Shivani Pasbola – Civil Judge (Sr. Div.) / Secretary, D.L.S.A., Hardwar
- (v). Sri Mohd. Yaqoob – Civil Judge (Sr. Div.) / Secretary, D.L.S.A., Champawat
- (vi). Sri Sanjay Singh (now promoted to the cadre of Civil Judge (Sr. Div.)) – Civil Judge (Sr. Div.) / Secretary, D.L.S.A., Rudraprayag, in addition to his duties.
- (vii). Sri Manoj Kumar Dwivedi (now promoted to the cadre of Civil Judge (Sr. Div.)) – Civil Judge (Sr. Div.) / Secretary, D.L.S.A., Pithoragarh.
- (viii). Smt. Niharika Mittal Gupta (now promoted to the cadre of Civil Judge (Sr. Div.)) – Civil Judge (Sr. Div.) / Secretary, D.L.S.A., Nainital.

Note 3 :- Recommendations have been sent to the State Government for the posting of following officers on deputation posts mentioned against their names :-

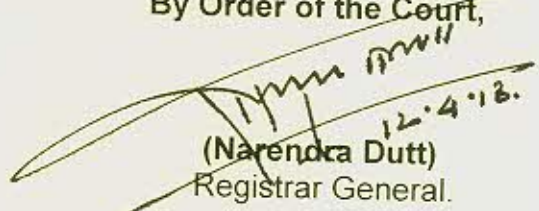
1. Smt. Savita Chamoli [1st Addl. Civil Judge (Sr. Div.), Dehradun] – As Additional Judge, Family Court, Dehradun, in the vacant Court.
2. Sri Mohd. Yusuf (Pr. Magistrate/J.M. (1st Class, J.J.B., Dehradun)) – As O.S.D., State Legal Services Authority, Nainital, in the vacant post.
3. Smt. Jyotsna [Civil Judge (Sr. Div.)/Secretary, D.L.S.A., Bageshwar] – As Additional Judge, Family Court, Rishikesh, District Dehradun, vice Sri Arvind Nath Tripathi.


12.4.18.

Continued.....

4. Smt. Jyoti Bala [2nd Addl. Civil Judge (Sr. Div.), Hardwar] – As Additional Judge, Family Court, Roorkee, District Hardwar, in the vacant Court.
5. Ms. Vibha Yadav [Asstt. Director, UJALA, Bhowali, Distt. Nainital] – As Joint Registrar (Judicial & Admin.), Public Service Tribunal, Uttarakhand, Dehradun, in the vacant Post.

Above transfers will come into effect after the receipt of respective notifications from the State Legal Services Authority & State Government.


By Order of the Court,

(Narendra Dutt)
Registrar General.

No. 1533 /XIII-c-1/Admin.A/2018

Dated: April 12, 2018.

Copy forwarded for information and necessary action to: -

1. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
2. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
3. The Accountant General A & E, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun – 248 195.
4. Director, Directorate of Treasuries, Pension & Entitlement, 23-Laxmi Road, Dalanwala, Dehradun.
5. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
6. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand
7. All the District & Sessions Judges of the State Judiciary, Uttarakhand.
8. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
9. Member Secretary, Uttarakhand State Legal Services Authority, Nainital.
10. Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
11. All the Registrars of the Court.
12. P.P.S to Hon'ble the Chief Justice.
13. P.S/P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
14. P.S. to Registrar General.
15. Senior Treasury Officers, all the districts of Uttarakhand.
16. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the list on the website of High Court.
17. Guard File / Assistant Concerned.


Assistant Registrar
Admin.A